

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 202  
IB-461/ND/2020

**IN THE MATTER OF:**  
M/s. Rajiv Ved and Associates

....PETITIONER

Vs.

M/s. Sanjivani Commontrade Pvt. Ltd.

....RESPONDENT

**Section**  
Under Section 9 of IBC

Order delivered on 12.07.2021  
(Virtual Hearing)

**Coram:**  
DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)


For the Petitioner/Operational creditor :  
For the Respondent/Corporate debtor :

**ORDER**

No one is present at the time of virtual hearing of the matter. In the interest of justice, post the matter to **18th August, 2021.**



(Hemant Kumar Sarangi)  
Member (T)



(P.S.N. Prasad)  
Member (J)